

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 6302  
TO BE ANSWERED ON 12-04-2017**

**OBC status to minorities**

6302 SHRI M. CHANDRAKASI:

SHRI J.J. T. NATTERJEE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of minority communities which have been accorded OBC status by the Union Government for reservation in education and employment;
- (b) whether Government is considering to include more minority communities in OBC and if so, the details thereof;
- (c) whether contradictions such as a minority community being accorded OBC status in one State and not so treated in other States/UTs have been observed and if so the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to remove such anomalies?

**ANSWER**

**MINISTER OF STATE (I/C) IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) As per the information furnished by the Ministry of Social Justice & Empowerment the Government notifies castes/communities in the Central List of Other Backward Classes for different States/Union Territories on the basis of advice tendered by National Commission for Backward Classes (NCBC) under Section 9(1) of the NCBC Act, 1993. The Government has included castes/communities belonging to minority groups in the Central List of OBCs. No minority community as a whole has been included in the Central List of OBCs. Castes within a minority community on a case to case basis have been considered and included.
- (b) At present, no such advice is pending in the Ministry of Social Justice & Empowerment,
- (c) The classification of any caste in a particular State depends on its condition in that particular State. As the condition of any caste varies across the States formulation of a uniform policy is neither feasible nor desirable. A caste/community is included in OBC category depending on various social, economic, cultural, occupational, topographical factors prevalent in that particular State. These factors not being uniform across States, the castes are classified as per their conditions in that particular State.
- (d) Does not arise.

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